

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

CA No. 119/19
and
CP (IB) No. 42/Chd/Hry/2017

IN THE MATTER OF:

Corporation Bank

...Petitioner

Vs.

Amtek Auto Ltd.

...Respondent

Under Section: 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 04.07.2024, higher on Board.

Sd/-

Court Officer

Preeti
05.06.2024